

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6821

ANSWERED ON:07.05.2010

COMMITTEE ON UNAUTHORISED COLONIES

Roy Shri Arjun;Singh Shri Sushil Kumar;Yadav Shri M. Anjan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government had set up a committee of experts under the Chairmanship of Shri K.K. Mathur to look into various aspects pertaining to the unauthorized development in the form of 'farm houses' as well as 'unauthorised colonies inhabited by affluent sections of the societies';
- (b) if so, the details thereof;
- (c) whether the said committee has since submitted its report to the Government;
- (d) if so, the recommendations made by the Committee; and
- (e) the follow-up action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b) to (e): The Committee was set up on 25.7.2006 and submitted its report to the Government on 29-12-2006. The Committee was asked to

(i) assess the extent of unauthorized development in the form of farm houses and unauthorised colonies inhabited by affluent sections of Society

(ii) examine and recommend the feasibility or desirability of regularizing unauthorized development in the forms mentioned above

(iii) recommend broad principles governing modalities for regularization of such areas, and

(iv) recommend measures for prevention of such unauthorized development in future. The Committee has made recommendations relating to criteria, terms & conditions, modalities, cost/penalty to be recovered etc. for regularising colonies in its report. Suggestions and observations have also been made by the Committee for checking unauthorised developments. Action to study the report in detail and to decide on the feasibility and modalities of implementation of the recommendations contained therein, has been taken.